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The

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI * केन्द्रीय दिल्ली *

ORDER

In pursuance to the provisions of Section 5 (1) & (2) of the Right to Information Act, 2005 (22 of 2005), I being Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi hereby designate Sh. Chandan Singh Negi, SJA/Branch Incharge, General Branch, East District, Karkardooma Courts, Delhi as "Link Public Information Officer" for East District, Karkardooma Courts, Delhi in addition to work already assigned to him, with immediate effect .

(Shail Jain)

Principal District & Sessions Judge, East District
Karkardooma Courts, Delhi.

No. 11462-76 /Pr. D&SJ/KKD/Delhi

Dated 12/12/2023

Copy forwarded for information / necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Secretary (AR), Administrative Reforms Deptt. 7th Level, C-Wing, Delhi Secretariat, GNCT of Delhi.
4. All the Principal District & Sessions Judge, Delhi/New Delhi/RACC.
5. All the Chief Metropolitan Magistrate, Delhi/New Delhi/RACC.
6. All the Judicial Officers posted at East District, Karkardooma Courts, Delhi.
7. Officer Concerned.
8. P.S. to Principal District & Sessions Judge, East, Karkardooma Courts, Delhi.
9. All the Branch In-charges of East District, Karkardooma Courts, Delhi.
10. All the PROs/APROs, Delhi/New Delhi/RACC.
- ✓ 11. Web-Site Committee, Tis Hazari Courts, Delhi.
12. Web-Site Committee, East District, Karkardooma Courts, Delhi.
13. Secretary, All Bar Association of all Courts Complex, Delhi/New Delhi.
14. Notice Board, East District, Karkardooma Courts, Delhi
15. Concerned file.

Principal District & Sessions Judge, East District
Karkardooma Courts, Delhi.